

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Some procedural lapses and lack of coordination along various agencies were noticed in the mock anti-hijacking drill conducted on 19.1.2011 at Delhi Airport.

(c) and (d) Some deficiencies were noticed on the part of DIAL, AAI, CISF, Air India and Delhi Police. BCAS has taken necessary action and has directed the concerned agencies to improve the system.

(e) A structured response system is in place for handling aircraft hijack situations in the country.

Contract of modernisation of airports

1731. DR. JANARDHAN WAGHMARE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether certain private sector companies have been assigned the contract of modernisation of certain airports in the country;

(b) if so, the details of such airports; and

(c) the details of revenue received by Government from such companies, airport-wise?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) The operation, management and development of IGI Airport, New Delhi and CSI Airport, Mumbai have been given to Delhi International Airport (P) Ltd. (DIAL) and Mumbai International Airport (P) Ltd. (MIAL), respectively with effect from 03.05.2006. Airports Authority of India (AAI) holds 26% equity in both the Joint Venture Companies (JVCs) and the balance 74% equity is held by the strategic Joint Venture Partner namely M/s GMR Consortium and M/s GVK Consortium, respectively.

(c) The revenue share paid to AAI by DIAL and MIAL under the Operation Management Development Agreement (OMDA) for the year 2006-07-Rs. 277 crores & Rs. 233 crores; for 2007-08- Rs. 408 crores & Rs. 337 crores; for the year 2008-09- Rs. 446 crores & Rs. 375 crores; for the year 2009-10- Rs. 544 crores & Rs. 397 crores and for the year 2010-11- Rs. 582 crores Rs. 464 crores, respectively.

Shortage of ATC staff

1732. SHRI O.T. LEPCHA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is shortage of ATC staff at IGI Airport in various categories;
- (b) the details thereof and reasons for the shortage; and
- (c) the efforts made by Government to provide sufficient staff at the ATC in view of the aviation safety?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) No Sir.

(b) and (c) Do not arise.

Audit by ICAO

1733. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the International Civil Aviation Organisation had audited DGCA in 2006 on the safety oversight capability of DGCA;
- (b) if so, the details of the observations made; and
- (c) the action taken on the observations made by ICAO?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Yes Sir. ICAO under its Universal Safety Oversight Audit Programme, conducted an audit of India in October 2006. There were 70 findings and recommendations in the areas of legislation, organization, operations, airworthiness, licensing, aerodromes, air navigation services and accident investigation.

(c) The status of compliance with the recommendations is given in the Statement.

Statement

Implementation status - ICAO's USOAP audit findings and recommendations

Total	70	Implemented
1	2	3
Legislation	7	7
Organisation	5	4
Personnel Licensing	6	6